

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

D.A. NO. 717/1989

Monday, this the 11th day of April, 1994

SHRI N. DHARMADAN (J)
SHRI P.T. THIRUVENGADAM (A)

P.S.Varshney,
R/o. 60/40, First Floor,
Ramjas Road, Karol Bagh,
New Delhi.

.. Applicant

By Advocate Shri Mahesh Srivastava.

V/s

1. Union of India, through
Secretary, Min. of Communication,
Sancha Bhavan, New Delhi.
2. Director General (Telecommunication),
Dept. of Telecommunication,
Sancha Bhavan, New Delhi.

.. Respondents

By Advocate Shri Madhav Panikar.

ORDER

N. DHARMADAN (J)

At the time when the case was taken up for final hearing, the learned counsel for the applicant submitted that this case is covered by the decision of the Central Administrative Tribunal, Calcutta Bench, in M.P. Vital Prasad & Ors. vs. Union of India & Ors. (T.A. No. 20/1987) dated 30.8.1991 and his client is proposing to file a representation giving details of the applicant's service and that of his juniors and Shri Faqir Chand, who have been given seniority from the date of their ad-hoc appointment. The applicant also claims the same from the date of his ad-hoc appointment in the grade of Assistant Engineer.

2. The applicant shall file this representation within a period of three weeks from the date of receipt of a copy of this order. He may file the aforesaid representation before the second respondent. We direct the second respondent to dispose of the representation in accordance with law considering the contentions raised by the applicant in this Original Application and in the representation in the light of the judgment of the Calcutta Bench, relied on by the applicant. He shall pass orders as directed above within a period of three months from the date of receipt of representation from the applicant. Registry shall forward a copy of the O.A. without annexures to the 2nd respdt. forthwith.

3. The original application is disposed of as above. There will be no order as to costs.

P. T. T.

(P.T. THIRUVENGADAM)
MEMBER (A)

N. D.
N. DHARMADAN 11.4.94.
(N. DHARMADAN)
MEMBER (J)

v/-